



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,22nd April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	C.Ex.App./4/2020 FIXED	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH MR B HAZARIKA	MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1731/2020 in C.Ex.App./4/2020	THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR B HAZARIKA	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR. S P SHARMA MR. N N DUTTA
2	WP(C)/4229/2020 FIXED	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA
3	WP(C)/4472/2020 FIXED	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	MR. S K MEDHI (C.G.C.) MR S BORTHAKUR (R-3,4) MR. D GOGOI (R-3,4) MR H P NEPAL (R-3,4) ASSTT.S.G.I.
4	WP(C)/5146/2020 FIXED	PADMA KALITA Versus THE UNION OF INDIA AND 4 ORS.	DR. J L SARKAR MR G J SHARMA MR. B K HAZARIKA	MR. A BARKATAKI SC, NF RLY
5	WA/60/2021 FIXED	CHINMOY CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM SC, HEALTH SC, BTC
6	WA/116/2021 CAVT. NO.02592/021, CAVT 259/2021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/881/2021 in WA/116/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR

7	WA/117/2021 CAVT. NO.02612/021, CAVT 261/2021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/884/2021 in WA/117/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
ORDERS				
8	Cont.Case(Crl).(Suo-moto)/1/2021 FIXED	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR. R A CHOUDHURY (R-1)
9	WITH PIL/21/2020	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
HEARING				
10	WA/399/2013 FIXED	ASHISH KUMAR GOON, Versus CANARA BANK and 3 ORS,	MR.N C DAS MR.A DAS MS.M DEVI MS.B DAS MR.P K DEBROY MR.S DEY	MR.S CHAMARIA MS.N AGARWALLA MR.S CHANDA
11	WP(C)/2986/2017 SEPARATE AFFIDAVIT FILE - PT- I & II, FIXED	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
12	WP(C)/3725/2018 FIXED	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
13	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
14	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
15	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
16	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

17	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
18	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
19	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
20	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
21	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
22	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
23	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
24	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
25	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
26	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
27	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE

28	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
29	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
31	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
32	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN G UDDIN MR H I CHOUDHURY MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, SSAM
33	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
34	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
35	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
36	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
37	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
38	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
41	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA

42	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
43	Death Sentence Ref./1/2019 WITH LCR 5 FILES & PB 2 NOS., FIXED	THE STATE OF ASSAM Versus SRI KRISHNA RAJGAUR @ SAGAR	PP, ASSAM	
44	WITH CRL.A(J)/37/2019	KRISHNA RAJGAUR @ SAGAR Versus THE STATE OF ASSAM	MR. A M BORA, SENIOR COUNSEL MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
45	WP(C)/802/2019 CAVT. NO.1348/2018 FIXED	THE NORTH EAST FRONTIER RAILWAY AND 3 ORS. Versus KALPANATH YADAV	MR G GOSWAMI	MR. A AHMED MR. P MAHANTA MS. R R RAJKUMARI MS. D GOSWAMI MR. R B GOHAIN MS. A THEYO FOR CAVEATOR
46	C.Ex.App./1/2020 FIXED	M/S LUKWAH TEA ESTATE Versus THE COMMISSIONER OF CGST AND CENTRAL EXCISE AND ANR	MR N DASGUPTA MS P SIKDAR	SC, CENTRAL EXCISE

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6827/2015 FIXED	FORCE NO. 075047288 CT/GD TRINATH RANA Versus THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.
2	WP(C)/5649/2018 B/O	TAIJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
3	WP(C)/289/2019 B/O	BANI KANTA KALITA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. S.P. DAS
4	WP(C)/2421/2019 FIXED	ARUN CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. C GOSWAMI	GA, ASSAM SC, HANDLOOM AND TEXTILE
5	WP(C)/6679/2019 B/O	JOHIRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM
6	WP(C)/2650/2020 WITH WP(C) 7191/17 (D/O), FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH
7	WITH Cont.Cas(C)/192/2018	PABITRA BORA Versus MR. BISWAJIT PEGU	MS. S AHMED	MR. D SAIKIA MR. B J TALUKDAR MS. R B BORA MS. N PHUKAN MS. N PHUKAN MS. N M SARMA
8	WP(C)/3674/2020 FIXED	DHRUBA BHARALI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, PNRD GA, ASSAM
9	WP(C)/4484/2020 CAVT. NO.0621/2020 (PERSONAL APPEARANCE AT 10:30 A.M.), WITH CAVT 621/20, FIXED	RUPAK KUMAR SAIKIA @ RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. M BISWAS SC, EXCISE DEPTT. FOR CAVEATOR
10	WP(C)/2455/2021 FIXED	DR. HIMAJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W

ORDERS

11	Cont.Cas(C)/150/2020 B/O	EX TC-M/ 371384 RECT/ NA SRI SANT LAL Versus LIEUTENANT GENERAL SUKHDEEP SANGWAN	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. R K D CHOUDHURY MS. L DEVI
12	I.A.(Civil)/339/2021 WP(C)/4518/2008 (D/O) in WP(C)/4518/2008	KALADHAR CHAUBEY Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	ASSTT.S.G.I.
HEARING				
13	WP(C)/4608/2013 FIXED	THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION Versus CENTRAL GOVT. INDUSTRIAL TRIBUNAL - CUM- LABOUR COURT and ANR	C.G.C. MR.S CHAKRABARTY	MR.A DASGUPTA MR. S C KEYAL (ASSTT.S.G.I.) MS.B DAS MRS.A DASS C.G.S.C.
14	WP(C)/2275/2014 B/O	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
15	WP(C)/3684/2015 B/O	HEMANTA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P HAZARIKA	MR.D BARUAH(R- 5-9) MR.P K BORDOLOI(R- 5-9) SC, WATER RESOURCE
16	WP(C)/2785/2018 FIXED	ATUL KUMAR DAS @ ATUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K DAS MS. B D SARMAH	GA, ASSAM MR P NAYAK (SC, SAD)

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2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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7)	MR A KAKOTI	20-04-2021	To	29-04-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[CRIMINAL & CIVIL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./122/2021 B/O	RATAN SUKLABAIIDYA Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MS T NANDI	PP, ASSAM
2	AB/1073/2021 FIXED	SUDIP BISWAS Versus THE NATIONAL INVESTIGATION AGENCY	MS. T SOM MR. P TELI	SC, NIA
3	AB/1176/2021	ALIMUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./822/2021 FIXED	MD ALLAUDDIN RAHMAN Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
5	Bail Appln./890/2021 FIXED	RAJU SAHU Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
6	Bail Appln./918/2021 FIXED	SANIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MS. S HAZARIKA	PP, ASSAM
<u>BAIL HEARING</u>				
7	AB/3124/2020	DILIP GHOSH Versus THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
8	AB/3284/2020 FIXED	SMTI PRATIBA KALITA AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	PP, ASSAM
9	AB/150/2021	JEL HOQUE ALI @ JELAHAK ALI AND ANR Versus THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
10	AB/267/2021 FIXED	REHAN UDDIN AND ANR Versus THE STATE OF ASSAM	MS B HAZARIKA MS P CHOUDHURY MS. S PAUL	PP, ASSAM
11	AB/288/2021 FIXED	SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM

12	AB/372/2021 FIXED	SMTI. PRIYA BRAHMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
13	AB/539/2021 FIXED	SHAHJAMAL TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR J ISLAM	PP, ASSAM
14	AB/686/2021 FIXED	MUHIM PAO Versus THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
15	AB/767/2021	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
WITH				
16	AB/648/2021	RAJU AHMED Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
17	AB/775/2021 FIXED	SUDHIR BORO Versus THE STATE OF ASSAM	MR. A M KHAN MD. K ALI	PP, ASSAM
18	AB/807/2021 FIXED	ASIMA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. C DAS	PP, ASSAM
19	AB/808/2021 FIXED	SUBHASH BURAGOHAİN AND 2 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA	PP, ASSAM
20	AB/811/2021 FIXED	RANI DEVI Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM
21	AB/839/2021 FIXED	MANAS DAS @ MANOSH KR DAS AND 4 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
22	AB/846/2021 FIXED	NIKHIL MANDAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
23	AB/855/2021 FIXED	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
24	AB/934/2021 FIXED	BULBUL HASSAN Versus THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
25	AB/1005/2021 FIXED	ABDUL JAMIL HUSSAIN LASKAR AND 16 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,22nd April 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6624/2011 FIXED	EX CT/GD DILIP HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
2	WP(C)/1432/2017 WITH WP(C) 2494/19 (D/O), FIXED	PRADIP KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.K BHATTACHARJEE MRS BORGHAIN MR.D BANERJEE MR.S DEY MR.J C BARUAH	GA, ASSAM MR R DHAR
3	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
4	WP(C)/598/2020 B/O	AMIT BASUMATARI Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU	SC, HEALTH
5	WP(C)/3905/2020 FIXED	MRINAL CHANDRA DAS Versus THE STATE BANK OF INDIA AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR H BURAGOHAIN MR S S SHARMA MR. K N CHOUDHURY (R- 1,2,3,4) MS A BEGUM (R-1,2,3,4) MR. D J DAS (R-1,2,3,4)
6	WP(C)/4459/2020 FIXED	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. U PATHAK	SC, EXCISE DEPTT.
7	WP(C)/4782/2020 FIXED	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
HEARING				
8	WP(C)/4245/2012 FIXED	CHANDAN RAI Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH MR.H GUPTA(R-1TO6) MR.J DEKA ASSTT.S.G.I.

9	WP(C)/3503/2013 FIXED	PRADIP BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MRJ A HASSAN MR B ACHARYYA MS.W RAHMAN	SC, FINANCE & TAXATION SC, AG SC, AG MR.R DUBEY SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES
	WITH			
10	WP(C)/3591/2013	PRADIP BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MRJ A HASSAN MR B ACHARYYA MS.W RAHMAN	SC, FINANCE & TAXATION SC, APSC SC, APSC MR.R DUBEY SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES
11	WP(C)/7097/2013 FIXED	RANJIT KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
12	WP(C)/448/2014 FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
	WITH			
13	WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[DIVISION BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6207/2019 WITH LCR, FIXED	AMIR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/2768/2021	MISIRON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/2769/2021	SAHURA KHATUN @ SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/2770/2021	AMBIJA BEGUM @ AMBIJA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/2776/2021	SHAHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/2779/2021	MUSSTT. RUSHNA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/2780/2021	MD. ABDUL MANNAN @ ABDUL MANNAN TALUKDAR @ ABDUL MANAN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/2787/2021	SIMA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/2790/2021	NURUL AMIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

10	WP(C)/2791/2021	HAZERA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/2796/2021	ABDUL SAMED Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>DETENTION</u>				
12	WP(C)/5989/2018 WITH LCR, FIXED	IRAJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	ASSTT.S.G.I.
<u>ADMISSION</u>				
13	WP(C)/6387/2018 WITH LCR 2 NOS., FIXED	SRI SANKAR ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
14	WP(C)/6785/2018	SHANTI RANI RAY Versus THE UNION OF INDIA AND 5 ORS	MR. P C DEY MS P BARMAN MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
WITH				
	I.A.(CrI.)/231/2021 in CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
<u>HEARING</u>				
16	CrI.A./4/2016 WITH LCR 5 FILES & PB 2 NOS., FIXED	SHRI MAHESH LAHORI Versus STATE OF ASSAM and ANR	MR. S DUTTA MS.L WAZEEDA SYED BURHANUR RAHMAN MR.B C BORO MR A W AMAN MRA PAUL MR. J ABBAS	PP, ASSAM
WITH				
17	CrI.A./198/2015	RAMESWAR KAKOTI Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA	MR.A K BHUYAN(R-2) MS. N BORAH(R-2) MS.N CHOUDHURY(R-2) PP, ASSAMR-1 MR.M BORAH(R-2)
WITH				
18	CrI.A./215/2017	SHRI DIPANKAR SINGHA LAHKAR Versus STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA	MR.K MUNIR (R- 3,4and5) MR.M CHOUDHURY MS.A DAS MR.N J CHOUDHURY MR.V A CHOWDHURY(R- 3,4&5) PP, ASSAM
19	CrI.A./362/2017 WITH LCR 6 FILES & PB 2 NOS., FIXED	ABDUL GAFUR @ GAFUR ALI and5 ORS Versus THE STATE OF ASSAM and ANR	MR N DUTTA MR.S C BISWAS MR.R ISLAM MS.K L R YANTHAN MRR KARIM	MR. P P BARUAH(PP , ASSAM) MR.I A HAZARIKA(R-2) MR.A AHMED(R-2)
WITH				
20	CrI.A./359/2017	ABDUL MALEK @ MALEK ALI and ANR Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.S C BISWAS MR.R ISLAM MS.K L R YANTHAN MS.J BORAH	MR. P P BARUAH(PP , ASSAM) MR. I A HAZARIKA(R-2) MR .A AHMED(R-2)

21 WP(C)/2150/2017
WITH LCR 4 FILES, FIXED

ABUL KALAM
Versus
THE UNION OF INDIA and 4 ORS.

MS.S AHMED
MRS.S P HUSSAIN

GA, ASSAM
ASSTT.S.G.I.

22 WP(C)/2461/2018
WITH LCR, FIXED

RABI HUSSAIN @ NABI HUSSAIN AND 7
ORS.
Versus
THE UNION OF INDIA AND 6 ORS.

MS. S AHMED
MS. L WAJEEDA
MRS. S P HUSSAIN

MR. D BARUAH
MS. A VERMA
MR J PAYENG
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
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9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2464/2021 FIXED	BAGHMARA CHAR GPSS LTD Versus THE STATE OF ASSAM AND 7 ORS	MS N NATH MR. M DUTTA MR J MAHANTA MR. M K HASAN	SC, CO OP GA, ASSAM
2	WP(C)/2607/2021 FIXED	PINKI BHATTACHARJEE Versus THE STATE OF ASSAM AND 13 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM
ADMISSION				
3	WP(C)/7439/2018 CAVT. NO.0871/2018 (P/H), FIXED	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED SC, CO OP MR R CHAKRAVORTY MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
4	WP(C)/2337/2020 (P/H), FIXED	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	MR. D DAS SR. ADV GA, ASSAM MR D K MISHRA MR A KALITA MR. M MORE MR. N D SARMA MS T PARASHAR MR. P K SHARMA
	WITH I.A.(Civil)/1737/2020 in WP(C)/2337/2020	THE ASSAM TOURISM DEVELOPMENT CORPORATION AND ANR Versus M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND 4 ORS	MR. N D SARMA	GA, ASSAM MR H K DAS
5	WP(C)/4339/2013 FIXED	MUSSTT. GULCHAN BEGUM and 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.R DAS MR. A R SHOME MR.A J GHOSH MS J K JAISWARA	GA, ASSAM MR.S SARMA MR.P K DEKA(R-6) SC, APDCL SC, APDCL MR.J ROY MR.M S ALAM(R-6) MR.C CHAKRABORTY MR. S ALAM(R-6)

6	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM SC, REVENUE DEPTT.
	WITH			
7	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7)
8	WP(C)/3238/2016 FIXED	SAHID ANCHARY Versus ASSAM POWER DISTRIBUTION CO. LTD. and 3 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.B D DAS SC, APDCL
9	WP(C)/4825/2018 FIXED	TURESWAR SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/7813/2018 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH			
11	WP(C)/7783/2018	M/S. BRAHMAPUTRA ASSOCIATES Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
	WITH			
12	WP(C)/7807/2018	M/S. SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
	WITH			
13	WP(C)/7829/2018	AJAY JALAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE DEPTT.
14	WP(C)/4300/2019 FIXED	NARZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM
15	WP(C)/7787/2019 FIXED	JAMAL UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) SC, AGRI. DEPARTMENT
16	WP(C)/1937/2020 FIXED	ROBIN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	GA, ASSAM MS G SARMAH SC, NF RLY SC, REVENUE SC, P W D
17	WP(C)/2394/2020 FIXED	MRIGEN BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, IRRIGATION
18	WP(C)/3559/2020 FIXED (AT 2:00 P.M.)	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
19	WP(C)/4530/2020 CAVT. NO.0594/2020 WITH CAVT 594/20, FIXED	DHANADA DAS BORA Versus THE STATE OF ASSAM AND 14 ORS	MR. N D SARMA MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR
20	WP(C)/1496/2021 FIXED	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST

21	WITH WP(C)/746/2021	DHANANJAY SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA	MR. P N GOSWAMI SC, FOREST
22	WITH WP(C)/1434/2021	NAYAN JYOTI SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DEORI MS. SOMILA	SC, FOREST
23	WITH WP(C)/2175/2021	M/S GOB ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	GA, ASSAM SC, FOREST
24	WITH WP(C)/2265/2021	BIJON KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
25	WITH WP(C)/2266/2021	DIPTI RANI ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
26	WITH WP(C)/2267/2021	PALASHI NATH MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
27	WITH WP(C)/2322/2021	ZAWED IQBAL BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, FOREST
<u>ORDERS</u>				
28	I.A.(Civil)/889/2020 FIXED in WP(C)/346/2020 WITH WP(C)/346/2020	M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS. M/S. MONI ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MS. N S THAKURIA MR. T N DAS MS. N S THAKURIA MR. T N DAS	SC, I O C MR S N SARMA SENIOR ADVOCATE (R1-R5) MR. M HUSSAIN (R1-R5) MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) SC, I O C
29	WP(C)/4853/2020 FIXED	MADHURYA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, REVENUE
30	I.A.(Civil)/610/2021 FIXED in WP(C)/6979/2015 WITH WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS. SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS	MR.A CHETIA MR.G N SAHEWALLA MR.K BHATTACHARJEE MR.P C DAS MS.M BHATTACHARJEE MR.P DEKA MR.A CHETIA MR.R JAIN MR.B HAZARIKA	MR.M K CHOUDHURY GA, ASSAM MS P HAJURI SC, I O C MR.M K CHOUDHURY GA, ASSAM MR.K K BHATRAR-5 MR.R K BHATRA(R-5) MS.P HAJURI(R-5) MRP BHARDWAJ(R-6) SC, I O C
31	WITH WP(C)/5956/2016	DEEPAK DAMANI and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR B SHARMA MR.P BORAH MS.A AGARWAL	MR.G N SAHEWALLA(Sr.Adv.)(R-8) GA, ASSAM MS.R JAIN(R-8) MR.P DEKA R-8 MR.A CHETIA(R-8) MR P BHARDWAJ(R- 6&7) SC, IOC

WITH
I.A.(Civil)/106/2021
in WP(C)/5956/2016

DEEPAK DAMANI AND ANR.
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. P BORA

GA, ASSAM
SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,22nd April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[CRIMINAL MATTERS AND MATTERS
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./277/2021 B/O	MD. HASINUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. P ADHIKARI G UDDIN	PP, ASSAM
2	AB/1172/2021 B/O	SMTI. PRANITA YEIN @ NIRMALA YEIN AND 2 ORS Versus THE STATE OF ASSAM	MS. B PEGU MR G JALAN	PP, ASSAM
3	AB/1178/2021 B/O	RAM GOPAL SHILL Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	PP, ASSAM
BAIL HEARING				
4	AB/515/2021	BABUL ALI @ APA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	AB/525/2021	NURUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
6	AB/526/2021	RIAJ UDDIN LASKAR AND 7 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
7	AB/555/2021	MOPHAHEL HUSEIN @ VELENGI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
8	AB/644/2021	SAIYOD ALI AND ANR Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
9	AB/734/2021	MD. ALALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA MR. H K SUT	PP, ASSAM
10	AB/832/2021	ANKIT BORA @ MANASH @ BAMBOO @ ANKHIT BORAH Versus THE STATE OF ASSAM	MR D RABHA	PP, ASSAM
11	WITH AB/552/2021	SUMON BORA Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM

12	AB/867/2021	MD. MANARUL ISLAM @ MD. MANIRUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
13	AB/960/2021	MRS. GOLAPI ROY AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
14	AB/967/2021 WITH LCR	KAMALJYOTI PAIT @ SARBESWAR PAIT @ MANASH JYOTI (BISAR) Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
15	AB/971/2021	MD JAINUL HOQUE MAZARBHUIYA Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
16	AB/977/2021	SAIFUL AHMED Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
17	AB/979/2021	ALI AHMED LASKAR @ ALI Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
18	AB/983/2021	SUKTARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
19	AB/984/2021	MD. AMIR ALI AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED	PP, ASSAM
20	AB/1023/2021	RANJIT BIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
21	AB/1052/2021	INSUR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	AB/1066/2021	ASIM UDDIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
23	AB/1132/2021	AJIT BISWAS Versus THE STATE OF ASSAM	MR. S U AHMED	PP, ASSAM
<u>ORDERS</u>				
24	CrI.Pet./1196/2019 B/O	MD. KABIR AHMED Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH MR. A.I. AHMED	PP, ASSAM
25	CrI.Pet./41/2020 B/O	SHANTI KUMARI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. P C SARKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
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7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2482/2021 B/O	SAIFULLA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. S BISWAS	SC, ELEM. EDU GA, ASSAM SC, SSA
MOTION				
2	WP(C)/857/2021 FIXED	M/S MAA KAMAKHYA TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST
3	WP(C)/1003/2021 FIXED	M/S MAA KARNI TRADERS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
	WITH I.A.(Civil)/977/2021 in WP(C)/1003/2021	M/S MAA KARNI TRADERS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
4	WP(C)/2358/2021 FIXED	KHALID AHMED SIDDIQUE AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN MR. A H SARKAR	SC, ELEM. EDU SC, FINANCE
5	WP(C)/2789/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WP(C)/2794/2021	MITHUN PEGU Versus THE STATE OF ASSAM AND 9 ORS	MS. P ADHIKARI MR H I CHOUDHURY MS. M BARMAN	SC, SEC. EDU. GA, ASSAM
7	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	SC, GST
8	WP(C)/2799/2021	MD. BILAT ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. A MANNAF MD A S ALI	SC, SEC. EDU.

ADMISSION

9	WP(C)/2579/2017 B/O	MADHAB KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.P SARMAH MR.B CHAKRABORTY MS.P UPAMANYU	MR.M K CHOUDHURY(Sr.Adv.)(R-5) MS.A CHOUDHURY R-5 MR.N BARUAH(R-4) SC, SECONDARY EDUCATION MR.T N SRINIVASAN(R-5) MR.D BARKAKATI(R-4)
10	WP(C)/3821/2017	PURNIMA DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION MR.M R CHOUDHURYR-4
11	WP(C)/5195/2020 B/O	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
12	WP(C)/5579/2020	NIJA KUMAR RAJBONGSHI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE DEPTT.
13	CRP(I/O)/49/2021 FIXED	MOUSUM BORDOLOI AND ANR Versus SATYENDRA NARAYAN SINHA ALIAS SATYA	MS. A BHATTACHARYYA MR. P KALITA	
14	WP(C)/2524/2021	NAZMA KHATUN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. GA, ASSAM
BAIL HEARING				
15	AB/3805/2020 FIXED	MAZIDA AHMED @ MAZEDA KHATUN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A T SARKAR MISS. R R KAKATI MS. R RAHMAN	PP, ASSAM
ORDERS				
16	Cont.Cas(C)/218/2019	ANIL CH. GAYAN Versus PREETOM SAIKIA AND ANR.	MRS. R DEVI MR. A R TAHBILDAR	SC, SEC. EDU. MR. S P BHATTACHARJEE MR. A SARMA MR A SARMA
17	RFA/42/2020 B/O	SRI KANDARPA CHALIHA Versus MD. WALIUL HUSSAIN	MR R SENSUA MR R SENSUA MR S DAS	
	WITH I.A.(Civil)/1260/2020 in RFA/42/2020	SRI KANDARPA CHALIHA Versus MD. WALIUL HUSSAIN	MR R SENSUA MR S DAS	
18	Cont.Cas(C)/371/2020 B/O	BASUDEV DEURI Versus PREETOM SAIKIA AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. N J KHATANAR MS. N PHUKAN MS. N PHUKAN
19	I.A.(Civil)/442/2021 FIXED in RSA/117/2019	ANUPAM DAS Versus ON THE DEATH OF INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS	MR. R DUBEY	MR. P S DEKA (R-2) MR. J ROY
	WITH RSA/117/2019	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
20	I.A.(Civil)/750/2021 FIXED in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY

WITH
RSA/370/2017

SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and 25 ORS

MS.S S ZIA
MS.P SARMA
MR.A MATIN
MRS.R CHOUDHURY

MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
S CHOUDHURY

WITH
I.A.(Civil)/147/2020
in RSA/370/2017

SMTI RINKU DAS
Versus
ON THE DEATH OF LATE KALI PRASAD
SEAL HIS LEGAL HEIRS SMTI MANJU SEAL
and ORS

MS. R CHOUDHURY

MR. A SATTAR
MR. D K KOTHARI
MR R K MOUR
MR D. CHAKRABORTY

21 I.A.(Civil)/912/2021
in WP(C)/1447/2021

THE GAUHATI UNIVERSITY
Versus
BISWAJIT SARMA AND ANR.

MR. K N CHOUDHURY
MR. P J PHUKAN (SC, G.U.)

SC, HIGHER EDU
MR. P SAIKIA

WITH
WP(C)/1447/2021

DR. BISWAJIT SARMA
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U K NAIR
MR. P SAIKIA

SC, HIGHER EDU
MR. K N CHOUDHURY (R-
2,3,4)
MR. P J PHUKAN (R-2,3,4)
SC, G U

22 I.A.(Civil)/983/2021
FIXED
in Cont.Cas(C)/598/2017

CHANDRA KAMAL BORAH
Versus
SANJIB KUMAR BHUYAN AND 2 ORS.

MR. S C BISWAS

SC, ELEM. EDU
SC, AG

WITH
Cont.Cas(C)/598/2017

CHANDRA KAMAL BORAH
Versus
SRI SANJIB KUMAR BHUYAN and ANR.

MR.S C BISWAS
MS.K L R YANTHAN
MS.A DAS
MRR KARIM
MR.P S BISWAS
MR P BANERJEE

MR. D SAIKIA
MR. S P BHATTACHARJEE
MR. R
MAZUMDAR(SC,ELEM.EDU)
MR. B TALUKDAR
MR. R K TALUKDAR
MR. S M T CHISTIE

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

**[CIVIL BENCH - I AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>PENSION MATTERS</u>				
1	WP(C)/2235/2013 FIXED	MD. MUKIBUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR.A SHARIF MR.F ISLAM MR.S ZAMAN	MR.C BARUAH GA, ASSAM SC, AG
2	WP(C)/1560/2016 FIXED	SMTI. RABILATA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS	MR.K R PATGIRI MR.B GOGOI MS.C DAS	C.G.C. ASSTT.S.G.I. R1-4 MS.R DEVI
<u>ADMISSION</u>				
3	MACApp./125/2021	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI CHAMPA LAHKAR and 2 ORS,	MS.L SHARMA MR. K K BHATTA MR.J JOHN	
<u>ORDERS</u>				
4	MACApp./9/2012 WITH LCR	SMT. SWARNALATA BHUYAN Versus DECEASED SARBOTTAM BHUYAN REPRESENTED BY HIS LEGAL HEIRS SRI PRABIN BHUYAN and ANR,	MR.S C KEYAL MR.S K GHOSH MR. S P CHOUDHURY	MR.D K DAS MR.R GOSWAMI MR.B S GOSWAMI
5	MACApp./622/2017 WITH LCR	SRI NIKHIL MODI @ NIKHIL MUDI Versus THE NATIONAL INSURANCE CO. LTD and 5 ORS	MR.P CHOUDHURY MS.S KHANIKAR MS.P BARUA	MR. A DUTTA (R1) MR. I HUSSAIN (R4) MS U DAS (R2, R3 & R5) MRS. P M DUTTA (R1)
6	MACApp./646/2017 WITH LCR	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Versus SONA BHANU and 8 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.A TALUKDAR MR.K K BHATTA MR.S P DAS MR.J JOHN MR.B MUKHERJEE MS.A KHATUN MRG JALAN MS.P SARMA MS.S BISWAS MR.P KAKATI MR.F R CHOUDHURY
7	CRP/34/2018	PATAL PAUL AND ANR. Versus KESHOR SINGH BARMAN AND 4 ORS.	MR. G C PHUKAN MR. S K SINGH	MR. S CHAUHAN MR. P MAZUMDER
8	MACApp./324/2018	THEICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI REENA KONWAR and 4 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR P BORTHAKUR

9	I.A.(Civil)/475/2018 MAC.APP 267/2010(D/O) in MACApp./267/2010	OM PRAKASH MORE Versus NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN MS G SUTRADHAR MS. P SEN	
	WITH I.A.(Civil)/112/2016	SRI OM PRAKASH MORE Versus NATIONAL INSURANCE CO. LTD.	MR.R HUSSAIN MS.G SUTRADHAR MR.A GOGOI MR.M CHOUDHURY MR.J ROY	MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR. M MAHANTA (R2 AND 3) MR. P K MUNIR (R2 AND 3) MR. C PHUKAN MS K DEKA MR. V A CHOWDHURY (R2 AND 3) MS M BARUAH MR M NEOG
10	I.A.(Civil)/1525/2018 in MACApp./347/2018	UNITED INDIA INSURANCE CO. LTD Versus FULERUN NESSA BARBHUIYA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	
	WITH MACApp./347/2018	UNITED INDIA INSURANCE CO. LTD Versus FULERUN NESSA BARBHUIYA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MS. J PAUL (R1) MS. S AHMED (R1)
	WITH I.A.(Civil)/1526/2018 in MACApp./347/2018	UNITED INDIA INSURANCE CO. LTD Versus FULERUN NESSA BARBHUIYA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	
11	I.A.(Civil)/4378/2018 in MACApp./15465/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH MACApp./365/2018	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/1200/2020 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA	
	WITH CO/3898/2020 (Filing Number) in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS		
13	I.A.(Civil)/204/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS		
	WITH MACApp./141/2010	MOSSTT. NOORBHAN BEWA WIFE and ANR Versus THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B B NARZARI MR.M HUSSAIN MR.R BAISHYA MR.A RASHID MR.P K BRAHMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM

	WITH I.A.(Civil)/205/2019 in MACApp./141/2010	ON THE DEATH OF MASST. MAUSARA BEWA, HIS LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR R S CHAUHAN	
	WITH I.A.(Civil)/207/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.		
14	I.A.(Civil)/1121/2019 in MACApp./2223/2019	M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RAJASHREE NEOG AND 3 ORS.	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR. H ROHMAN (R1-R3) MR G ALAM (R1-R3) MR. N I CHOWDHURY (R1-R3)
	WITH MACApp./2223/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI RAJASHREE NEOG AND 3 ORS		
15	MACApp./205/2020 WITH LCR	SAMITRA BARO @ BORO Versus UNITED INDIA INSURANCE CO LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	
16	I.A.(Civil)/342/2020 WITH LCR in MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	MR S DUTTA MR. S DUTTA MR S DUTTA	
	WITH MACApp./111/2011	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MUSTT. SAFATUN NESSA and 8 ORS	MR.A SARMA MR.D K DAS MR.R GOSWAMI	MR.D CHAKRABARTY MR.M CHOUDHURY MR.S DUTTA
	WITH CO/258002/2015 (Filing Number) in MACApp./111/2011	MUSTT SAFATUN NESSA and 7 ORS Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD		
17	I.A.(Civil)/1800/2020 WITH LCR in MACApp./527/2019	SINTU KALITA@ CHINTU KALITA Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR.	MR. M TALUKDAR	MR. A ACHARYA
	WITH MACApp./527/2019	THE NEW INDIA ASSURANCE CO. LTD Versus SRI SINTU KALITA@ CHINTU KALITA AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. M TALUKDAR MR D MAHANTA MR. A SHAKIL
18	I.A.(Civil)/645/2021 in MACApp./230/2019	SEWALI KALITA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD	MR D K SARMAH	MR. K K BHATTA
	WITH MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT. SEWALI KALITA and 4 ORS	MR. A TALUKDAR MS L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA	
	WITH MC/1398/2014 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	
	WITH MC/1399/2014 in MACApp./230/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT SEWALI KALITA and ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MS.L SARMA	

WITH
MC/1400/2014
in MACApp./230/2019

NEW INDIA ASSURANCE CO. LTD.,
Versus
SMT SEWALI KALITA and ORS,

MR.A TALUKDAR
MR.K K BHATTA
MR.K K BHATTACHARYYA
MS.L SARMA

19 **WITH**
MACApp./197/2018

NEW INDIA ASSURANCE CO. LTD
Versus
SRI BIDYUT KALITA AND 5 ORS

MR A TALUKDAR
MS L SHARMA
MR K K BHATTA
MR K K BHATTACHARYYA

MR. S RAHMAN (R-1,2,3,&
4)
MS. M BHARALI (R-1,2,3,&
4)

HEARING

20 MACApp./973/2018
WITH LCR, B/O

THE NEW INDIA ASSURANCE CO. LTD
Versus
SMTI PADUMONI DEKA and ANR

MR. K K BHATRA
MR. R K BHATRA
MRS. M HORE
MS. P HUJURI
MS. S DAS

MR. M AHMED (R-1)

WITH
I.A.(Civil)/561/2019
in MACApp./973/2018

SMTI. PADUMONI DEKA
Versus
THE NEW INDIA ASSURANCE CO. LTD
AND ANR

MR. M AHMED

MR. K K BHATRA
MRS. R KALITA

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LEAVE NOTE OF ADVOCATES FOR 22/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
5)	MR G DAS	20-04-2021	To	27-04-2021
6)	MR. P DAS	20-04-2021	To	27-04-2021
7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,22nd April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - IV & I MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1155/2021	HAZARAT ALI @ HAZARAT PARAMANIK AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN L CHOUDHURY	PP, ASSAM
ADMISSION				
2	WP(C)/3870/2016 FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. M TALUKDAR	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
3	WP(C)/1527/2017 FIXED	PRASANTA GAYAN Versus THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MS.S CHUTIA(SC, WATER RESOURCE DEPARTMENT) MR.C CHAKRAVARTY(R-8) MR.S BORTHAKUR(R-8) MS.S KAKATI(R-8)
	WITH I.A.(Civil)/1093/2017 in WP(C)/1527/2017	PRASANTA GAYAN Versus THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MR.B GOSWAMI MS.S CHUTIA MR.C CHAKRAVARTY(R-8) SC, WATER RESOURCE ADDL. AG, ASSAM MS.S KAKATI(R-8) MR.S BORTHAKUR(R-8)
4	WP(C)/4703/2017 FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI

5	WP(C)/3281/2018 FIXED	LAL MIAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS. M DEKA	MR. D P CHALIHA (R5-R8) DR. B AHMED (SC, CO OPERATIVE) MR. R ISLAM (R5-R8) SC, CO OP MR. N HAQUE MR. U K NAIR MR. P J SAIKIA (R4) MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. U P CHALIHA (R5-R8) MS. D DUTTA (R4)
6	WP(C)/5742/2019 FIXED	ASHA RANI Versus THE UNION OF INDIA AND 5 ORS.	MR. N U K NAIR MR. M P SARMA MS. N SHYAMAL MR. A BORO	MR. K K PARASAR ASSTT.S.G.I.
7	WP(C)/19/2020 FIXED	PUTUL SARMA Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. O P BHATI MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, I O C
	WITH I.A.(Civil)/893/2021 in WP(C)/19/2020	THE INDIAN OIL CORPORATION LTD AND 4 ORS. Versus PUTUL SARMA	SC, I O C	MR. O P BHATI
8	WP(C)/686/2020 FIXED	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/784/2020 in WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI	ASSTT.S.G.I. SC, I O C
9	WP(C)/1257/2020 FIXED	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 3 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR A. R. BHUYAN (RESP. Nos. 5 to 10) GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. M A I HUSSAIN (RESP. Nos. 5 to 10) MS. K JAIN (RESP. Nos. 5 to 10) MR. S C KHOUND
	WITH I.A.(Civil)/2073/2020 in WP(C)/1257/2020	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 9 ORS.	MR. Y S MANNAN	GA, ASSAM
10	WP(C)/2881/2020 FIXED	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
11	WP(C)/4365/2020 FIXED	M/S BAJAJ STEEL AND ANR Versus MISING AUTONOMOUS COUNCIL AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. N N B CHOUDHURY (R3) MR. M DEWAN (R3) MR S DAS (R3) SC, M A C
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./477/2021 FIXED	EYANUR ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
13	Bail Appln./538/2021 (SCANNED COPY OF C.D. AND STATUS REPORT), FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM

14	Bail Appln./704/2021 FIXED	KAIM UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
15	Bail Appln./706/2021 (SCANNED COPY OF CASE RECORD), FIXED	MISS SANGITA MODAK Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
16	Bail Appln./712/2021 FIXED	NAYAN KHAN Versus THE STATE OF ASSAM	MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
17	Bail Appln./846/2021 FIXED	ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
<u>BAIL HEARING</u>				
18	AB/782/2021 FIXED	ZIYARUL HOQUE Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
19	AB/824/2021 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
WITH				
20	AB/702/2021	JAKIR ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
21	AB/897/2021 FIXED	J Aidul Haque Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
22	AB/910/2021 FIXED	NALINI DAS BARUAH Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. U K DEKA	PP, ASSAM
23	AB/924/2021 FIXED	SHYAMAL DAS Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
24	AB/964/2021 FIXED	AHAMED HOSEN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
<u>ORDERS</u>				
25	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. H ROHMAN MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. D NAG	MR. S BORTHAKUR (R1-R4) MR. S S ROY (R1-R4)
26	I.A.(Civil)/122/2021 FIXED in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
WITH				
	WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
WITH				
	I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH

WITH
I.A.(Civil)/3652/2019
in WP(C)/3665/2017

THE UNION OF INDIA AND 3 ORS
Versus
CMJ UNIVERSITY AND 3 ORS

C.G.C.
MRS. A GAYAN

MR. S SAIKIA
MR. R DAS
MS. J DEKA
MR. N S SINGH

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